

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 28th day of **MARCH, 2019**.

ORIGINAL APPLICATION NO. 1667 OF 2012

HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J).

1. Sri Niwas Dubey, S/o Late Kailash Nath Dubey, aged about 51 years presently posted as Commercial Inspector, Office of Divisional Railway Manager (Commercial), Varanasi.Applicant.

VERSUS

1. Union of India, through General Manager, North Eastern Railway, Gorakhpur.Respondents

Advocate for the Applicant : None

Advocate for the Respondents : Shri S K Pandey

O R D E R

List revised.

2. None present for the applicant.

3. On earlier occasions also i.e., 26.09.2018 and 30.11.2018, nobody was present on behalf of the applicant.

4. It seems that the applicant has lost interest in pursuing the OA.

Accordingly, the OA is dismissed in default and for non prosecution.

**(RAKESH SAGAR JAIN)
MEMBER-J**

Arun..